

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.28252 of 2011

Maitree Sansad, Sutahat, Cuttack *Petitioner*
Mr.A. Mohanty, Advocate
Mr.A.K. Budhia, Advocate in W.P.(C) No.15821/2015
-versus-
State of Odisha and others *Opposite Parties*
Mr.M.S. Sahoo, A.G.A.

**CORAM:
THE CHIEF JUSTICE
JUSTICE B. P. ROUTRAY**

**ORDER
15.09.2021**

Order No.

29.

1. Today an affidavit filed by Superintendent, SVPPGIP (Sishu Bhawan), Cuttack has been handed over in Court. A copy thereof be provided to Mr.A.K. Budhia, learned counsel appearing for the Petitioner in Writ Petition (Civil) No.15821/2015. Another copy also be served on learned counsel for the Petitioner-Maitree Sansad.

2. List on 17th November, 2021.

(Dr. S. Muralidhar)
Chief Justice

(B.P. Routray)
Judge